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**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL**


**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.07.2018 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 502/252/HDB/2018
NAME OF THE COMPANY	Mayapuri Ispat Pvt Ltd
NAME OF THE PETITIONER(S)	Mayapuri Ispat Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar Of Companies Hyderabad
UNDER SECTION	252

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
NARESH KUMAR SANGAM RoC Nityanand Hebbal	Advocate	9000666072	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Sujan Kumar Reddy for RoC	Adv.	9160001435	

**ORDER**

Learned counsel Mr.Naresh Kumar Sangam for Mr.Nityanand H present for Applicant. Learned counsel Mr.T.Sujan Kumar Reddy present for RoC.

Applicant requested for adjournment.

Applicant not file proof of service of notice on RoC

List the matter on 31.07.2018.

  
MEMBER JUDICIAL